

BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE  
BENCH, PUNE  
AT PUNE

APPEAL NO. 104/2024

Mr. Tanaji B. Gambhire,

Appellant

V/s

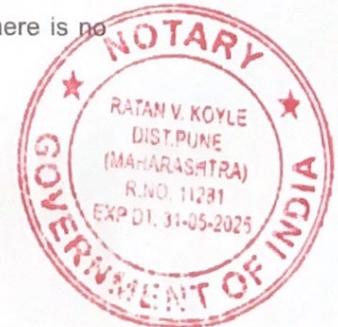
Union of India and others

Respondent

Reply filed on behalf of the Respondent No.4 M/s, Shivdan constructions to the Application for Condonation of Delay is as under:-

I, Mukesh Shivandas Jethwani, Age:- 58 Years, Occupation :- Business, being the partner of M/s Shivdan Constructions, a Partnership Firm, having its Office at:- 722, Moti Heights, New Tapkir Lane, Budhwar Peth, Pune-411002, do hereby state on solemn affirmation that:-

1. I state that the Appellant has filed the present Appeal challenging the Environment Clearance for Expansion of the Project of this Respondent dated 8<sup>th</sup> February 2024. There is delay in filing the said Appeal and hence the Appellant has filed this present Application for Delay Condonation.
2. I state that the contentions raised in the Application are not true and correct and the same are denied by this Respondent. There is no



*[Handwritten signature]*



justifiable reason mentioned by the Appellant for filing an Appeal after the delay of 56 days. The Appellant has vaguely mentioned that there were some personal difficulties and health issues and priorities in family to be attended on urgent basis. The Appellant has failed to give any details of the alleged reasons for delay. Delay cannot be condoned unless it is properly explained. The Applicant has failed to point out any sufficient cause.

3. I state that the reasons given by the Appellant for Condonation of Delay are not legal and proper and the Application is not maintainable. In view of the above mentioned facts, the application filed by the Appellant for Condonation of Delay of 56 days may kindly be rejected with costs.

Whatever stated above is true and correct to the best my knowledge. The legal contentions are raised on the legal advice. In witness whereof I have signed hereunder on this date, at Pune.

Affiant/ Respondent No. 4.

I know the Affiant

*Vaasha*  
Advocate

**RATAN V. KOYLE**  
ADVOCATE & NOTARY  
GOVT. OF INDIA  
C-001, Silver Space CHS  
Jagtap Dairy, Vishal Nagar.  
Pune-411027

20 AUG 2024  
SWORN TO BEFORE ME

*Ratan V. Koyle*  
**RATAN V. KOYLE**  
Advocate & Notary  
Govt. of India, Reg. No.11231  
Vishal Nagar, Pimple Nilakh Pune-27  
Mobile : 6007209797/8805537036

